

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1406 of 97

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

JAYANTA KR. ACHARYA

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms. K. Banerjee, counsel

Heard on : 5.1.99

Order on : 5.1.99

O R D E R

S.N. Mallick, VC

None appears for the petitioner. Ms. K. Banerjee, 1d. counsel appears for the respondents and reiterates her submission made on 23.11.98 that the petitioner has already been provided with an identical job under the Ministry of Defence by an appointment order dated 21.11.98 and that the petitioner has joined his post on 6.11.98. It is her further submission that under such circumstances the application has become infructuous and should be finally disposed of. We direct ^{ed} the 1d. counsel for the respondents to serve a copy of the order dated 23.11.98 upon the petitioner. The departmental records have been produced before us today. From there it appears that the petitioner was given an appointment by the order dated 21.11.98 and he joined the post on 6.11.98. The copy of the order dated 23.11.98 has also been served on the petitioner. None has appeared for the petitioner today. Under such circumstances, considering the materials on record we are of the view that the application has since become infructuous. It is disposed of being infructuous. No order as to costs.

JAYANTA

MEMBER (A)

in


VICE-CHAIRMAN